HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Office of the Registrar General)

ORDER

No:	846_	Dated: 25-10-2016
110.	3	Datea. 25 10 2010

In continuation to High Court order No. 837 dated 25-102016, the following candidates fall in the waiting list: -

	WAITING I		
1.	106/ST/J	Sh. Sahil Bhal S/O: Sh. Kasturi Lal Bhal R/O: Upper Barnai, P/o Muthi, Tehsil and District Jammu	ОМ
2.	141/ST/J	Ms. Kavita Devi D/O: Sh. Rachhpal Singh R/O: Machine Domana, Tehsil and District Jammu	OM
3.	126/ST/K	Bilal Ahmad Bhat S/o Tariq Ahmad Bhat R/o Khawza Yarbal, Saida Kadal, Khanyar Srinagar	ОМ

By Order;

Registrar General 5-10-16

No: 21599-21610/NG

Dated: 25.10.2016

Copy of the above forwarded to the:-

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, ...for information of His Lordship.
- 2. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
- 3. Secretary to Hon'ble Mr. Justice Muzaffar Hussain Attar
- A Secretary to Hon'ble Mr. Justice Janak Raj Kotwal ...for information of His Lordship.
- 5. Registrar Vigilance, High Court of J&K, Srinagar, for information.
- 6-7. Registrars (Judicial), High Court of J&K, Jammu/Srinagar, for information and n/a.
- Director Information, Jammu and Kashmir, Srinagar,for publication of the same in the two each daily English Newspapers have vide circulation in Jammu and Kashmir Province.
- 9. Chief Accounts Officer, High Court Main wing for information
- Incharge NIC, for uploading on website.
- * I\. Office file.

Registrar General C

25-10-16,